

question papers of the examination in Hindi is available. The issue of giving the facility to answer the other two question papers in Hindi will be separately decided by the Government.

[English]

Financial Management System in Ordnance Factories

527. SHRI SANAT KUMAR MANDAL:

Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 6 on December 7, 1994 and state:

(a) whether M/s S.R. Batliboi & Co. engaged by the Ordnance Factory Board for a detailed study of existing cost accounting and financial management systems in vogue in Ordnance factories and to evolve a conceptual frame work in tune with modern industrial practices has submitted its report;

(b) if so, the details thereof and the action taken by the Government thereon; and

(c) if not, the time by which the report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The report was received in December 1994. It was broadly discussed in a seminar on cost accounting and pricing held in New Delhi in January 1995. Instructions have since been issued to the Ordnance Factory Board to implement some of the recommendations concerning cost accounting and control. The recommendations relate to reduction in warrant validity, separate demand notes for rejected materials, simplification of stores ledger, valuation of work-in-progress, regrouping of overheads etc. The report contains several other recommendations which need deeper scrutiny for which a task force has been established.

(c) Does not arise.

[Translation]

Quack Doctors

528. SHRI PANKAJ CHOWDHARY:
SHRI BARE LAL JATAV:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of increasing number of quack doctors practising in the country;

(b) if so, the number of quacks against whom the Government have taken action; and

(c) the steps proposed to be taken by the Government to prevent any increase in the number of such doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No specific reports regarding increasing number of Quack Doctors has been received by Government.

(b) and (c): Penal provisions already exist in the Indian Medical Council Act, 1956 as well as in the Indian

Medicine Central Council Act, 1970 and the Homoeopathy Central Council Act, 1973 to the effect that no person other than a medical practitioner enrolled on the State Medical Register shall practice medicine in any State and any person contravening this provision shall be punishable with imprisonment for a term which may extend to one year or with fine which may extend to Rs. 1,000/- or both. The Government of India have advised the State Governments, Union Territories to invoke the penal provisions to check practice.

[English]

Treatment of Patients

529. DR. K.D. JESWANI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to provide financial assistance to the hospitals in various States for buying highly sophisticated and modern equipments for treatment of patients;

(b) if so, the total financial assistance given to hospitals of the country during 1993-94, state-wise; and

(c) the criteria adopted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) and (c): Do not arise.

Reserved Items for SSIs

530. SHRI S. M. LAL JAN BASHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reduce the number of reserved items in the small scale sector;

(b) if so, the details of items likely to be removed from the Small Scale Industry Sector; and

(c) whether Government plan to reconsider de-reservation of items in the SSI sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c) Do not arise.

National Workshop on School Health

531. SHRI D. VENKATESWARA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether a three day National workshop on School Health in India was held from 20 to 22nd February, 1995, New Delhi;

(b) if so, the main purpose of the workshop;

(c) the States which have participated in the workshop;

(d) the main recommendations made at the workshop; and

(e) the action taken by the Government thereon?